## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSA No.28/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Future Retail Limited

SECTION OF THE COMPANIES ACT: 230-232

## **ORDER**

CSA No. 27/230-232/NCLT/MB/MAH/2018 CSA No. 28/230-232/NCLT/MB/MAH/2018

The Company Applications allowed

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Sd/-

Member (Judicial)